

*Friday,  
26th September, 1902*

**ABSTRACT OF THE PROCEEDINGS**

**OF THE**

**Council of the Governor General of India,**

**LAWS AND REGULATIONS**

**Vol. XLI**

**Jan.-Dec., 1902**

ABSTRACT OF THE PROCEEDINGS  
OF  
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA:  
ASSEMBLED FOR THE PURPOSE OF MAKING  
LAWS AND REGULATIONS

1902

VOLUME XLI



Published by Authority of the Governor General.



CALCUTTA  
PRINTED BY THE SUPERINTENDENT OF GOVERNMENT PRINTING, INDIA,  
1903

*Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Indian Councils Acts, 1861 and 1892 (24 & 25 Vict., c. 67, and 55 & 56, Vict., c. 14).*

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The Council met at the Viceregal Lodge, Simla, on Friday, the 26th September, 1902.

PRESENT:

The Hon'ble Mr. T. Raleigh, C.S.I., *presiding*.

His Excellency General Sir Arthur Power Palmer, G.C.I.E., K.C.B., Commander-in-Chief in India.

The Hon'ble Major-General Sir E. R. Elles, K.C.B.

The Hon'ble Mr. A. T. Arundel, C.S.I.

The Hon'ble Mr. Denzil Ibbetson, C.S.I.

The Hon'ble Mr. J. F. Finlay, C.S.I.

The Hon'ble Mr. L. P. Pugh.

The Hon'ble Mr. C. L. Tupper, C.S.I.

The Hon'ble Mr. R. F. Rampini.

NEW MEMBER.

The Hon'ble MR. RAMPINI took his seat as an Additional Member of Council.

INDIAN EMIGRATION BILL.

The Hon'ble MR. IBBETSON moved that the Bill further to amend the Indian Emigration Act, 1883, be referred to a Select Committee consisting of the Hon'ble Mr. Raleigh, the Hon'ble Mr. Pugh, the Hon'ble Mr. Tupper, the Hon'ble Mr. Rampini and the mover.

The motion was put and agreed to.

CENTRAL PROVINCES VILLAGE-SANITATION BILL.

The Hon'ble MR. IBBETSON moved that the Bill to make further provision for sanitation in villages in the Central Provinces be referred to a Select Committee consisting of the Hon'ble Mr. Raleigh, the Hon'ble Mr. Arundel, the

[*Mr. Ibbetson.*]

[26TH SEPTEMBER, 1902.]

Hon'ble Mr. Pugh, the Hon'ble Mr. Tupper and the mover, with instructions to report at the next meeting of the Council.

The motion was put and agreed to.

The Council adjourned to Friday, the 10th October, 1902.

SIMLA ;  
The 26th September, 1902. }

J. M. MACPHERSON,  
*Secretary to the Government of India,*  
*Legislative Department.*